IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

34. **CP(IB)-1600(MB)/2017**

CORAM: SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **14.03.2019**

NAME OF THE PARTIES: Techno Crafts Switchgears Pvt. Ltd.
v/s.
Danco Enterprises India Pvt. Ltd.

SECTION: 9 OF INSOLVENCY& BANKRUPTCY CODE, 2016.

ORDER

1. Both sides are present.

2. At request, matter is adjourned to **08.05.2019**for filing consent terms.

Sd/-
M.K. SHRAWAT
Member (Judicial)

14.03.2019
pvs